## Annexure-1

Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.07.2025; List of creditors as on: 08.10.2025 List of Secured financial creditors belonging to any class of creditors

Amount

covered by

guarantee

Whether

related

party?

No

Details of claim admitted

Amount covered by

security interest

1. Hypothecation of all current assets and P&M of the company.

2. EM of land and building in

Crore, date of mortgage-

party, FMB INR 2.82 Crore

(Residual Value).

name of third party, FMB INR 20 Yes

3. EM of land in the name of third

(Version 3: Pursuant to Claims received and updated as on 08.10.2025) Details of claim received

Amount claimed

Date of

receipt

Amount of claim under verification	Remark s, if any
14	1. Provisional admission of ₹ 8,70,41,384/-

amounting to ₹ 20,62,932/- has

3. ₹ 5,64,629/- is not admitted

same has been provided.

as no proper explanation for the

2. The Bank Guarantee

under verification.

(Amount in ₹)

		_
No	otes	

SI.

No.

Name of Creditor

Indian Overseas Bank

TOTAL

1. List of Creditors is subject to further revision on the basis of exchange of information/documents/details

₹ 8,96,68,945.00 ₹

25-06-2025 ₹ 8,96,68,945.00 ₹ 8,70,41,384.00 Secured Loan

Amount of claim

admitted

8,70,41,384.00

Nature of

claim

Yes

2. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.

06.03.2004.

**RASHMI CHHAWCHHARIA Resolution Professional** 

In the matter of SWASTIK ISPAT PRIVATE LIMITED

(a company under Corporate Insolvency Resolution Process vide NCLT order) IP Registration No. IBBI/IPA-001/IP-P-02016/2020-2021/13148

5,64,629.00 ₹ 20,62,932.00

Reg. No. 1801/1PA-001 -P02016/

AFA no. AA1/13148/02/210624/105848 valid upto 30.06.2026

Email id- rashmi.chhawchharia@gmail.com / swastikispat.cirp@gmail.com

Registered Address of IP with IBBI: Apna Vatika, 2A, Nandlal Jew Road, Kolkata - 700026

Correspondence Address: Annapurna Apartment, Flat - 1A, 12A, Suhasini Ganguly Sarani, Kolkata - 700025

Amount of any

Mutual dues,

that may be set-

Amount of claim

not admitted

₹ 5,64,629.00 ₹ 20,62,932.00 not been invoked so it is kept

Amount of

contingent

claim

% of voting

share in Coo

25.39%

25.39%